CENTRAL ADMINISTRATIVE TRIBUNAL CHANDIGARH BENCH CHANDIGARH

CP No. 060/00009/16 in O.A. No. 060/00486/14

Decided on: 03.03.2016

Coram: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)
HON'BLE MR. UDAY KUMAR VARMA, MEMBER (A)

- 1. A.K. Malhotra S/o Sh. Ram Sarup, #3183/1, Sector 47-D, Chandigarh.
- 2. Dev Raj Goyal, S/o Mangat Ram, # 3310 Sector 15-D, Chandigarh.
- 3. Mrs. Urmil Verma W/o Sh. Mohan Lal, @ 2141 Sector 50-C, Chandigarh.
- 4. Satish Kumar Gambhir S/o Sh. H.L. Gambir, # 5516 MHC Manimajra, UT, Chandigarh.
- 5. Mrs. Sharda Mago W/o Sh. S.K. Mago, # 543 Vigyan Vihar, Sector 49-A, Chandigarh.
- 6. Mrs. Ajit Kaur D/o Sh. Harchet Singh, # 347, Phase II, Mohali.
- 7. Gopal Dass, S/o Madan Lal, # 2619, Sector 40-C, Chandigarh.
- 8. Satish Kumar Gupta, S/o Late Sh. Charan Dass, # 3326, Sector 49-D, Chandigarh.
- 9. Jawahar Lal Arora, S/o Sh. Ram Lal Arora, # 593, Gobind Nagar, Near Century Public School, Nayagaon, Distt. Mohali.
- 10. Harbhajan Singh Bains S/o Late Sh. Hansa Singh Bains, #344-A, Gobind Colony, Sector 11, Kharar.
- 11. Itwari Lal Kashiv, S/o Sh. Ratti Ram, C/o 1320 Shivalik City, Landra Kharar.
- 12. Ashok Kumar Kaul S/o Janki Nath Kaul, #402, Sec 8, Panchkula.
- 13. Sunder Dass Arora S/o Sh. Chandu Ram, # 5345/1, MHC Manimajra.
- 14. Bhupinder Singh Rathee S/o Sh. Ranjeet Singh, B-61, GH-94 Sec 20, Panchkula.



- 15. Ram Rattan Gill S/o Late Sh. Gurdas Singh, # 574-A, Ranjit Enclave, Near Deep Nagar, Jalandhar Cantt.
- 16. Rajpal Singh, S/o Ramji Das, #1363-A, Sector 28-B, Chandigarh.
- 17. Pradeep Kumar Sharda S/o Sh. D.C. Sharda, # 3226, Sector 28-D, Chandigarh.
- 18. Rajendra Singh Tomar S/o Sh. Banshi Singh Tomar, # 768 Sec 21, Panchkula.
- 19. Anil Bhatnagar S/o Sh. S.L. Bhatnagar, @ 3402/1 Sector 40-D, Chandigarh.
- 20. Roshan Lal Samra S/o Sh. Neki Ram, #1398 Sector 7, HUDA Karnal.
- 21. Hari Darshan S/o Sh. Phagu Ram, Flat No.31-H, GH-94, Sector 20, Panchkula.
- 22. Shiv Charan Singh S/o Late Sh. Kartar Singh, 380 Adarsh Nagar Choepar Mundi Kharar, District Mohali.
- 23. Gopal Krishan Mehta S/o Sh. Shiv Dyal Mehta, # 347 Phase-II, Mohali.
- 24. Mohan Lal Sharma S/o Sh. Ajudhya Nath, # 776, Sector-43-A, Chandigarh.
- 25. Haqiqat Singh S/o Sh. Hazara Singh, 8, Gali No.1, Village Mohali, District Mohali.
- 26. Roshan Lal S/o Sh. Surat Singh, # 1041 HBC, Dhanas, Chandigarh.
- 27. Mohan Lal Gulati S/o Sohan Lal, # 4074 Mauli Complex, Chandigarh.
- 28. Vinay Kumar Gupta S/o Mehanga Ram, # 24 Type 4, Sec 12, Chandigarh.
- 29. Krishan Lal Kapur S/o Sh. Paramanand, # 3856/1, Sector 47-D, Chandigarh.

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- 30. Harchand Singh, S/o Sh. Laxman Singh, # 413, Sector 41-A, Chandigarh.
- 31. Krishan Kumar Sharma, S/o Hardwari Lal, # 2373 Sector 44-C, Chandigarh.
- 32. Vijay Kumar Aggarwal S/o Sh. Ram Sarup, # 2327 Sec 44-C, Chandigarh.
- 33. Sushil Chopra, S/o Sh. Sunder Lal Chopra, # 1106-E, Vishal Bhawan, Sector 4, Panchkula.

.....Petitioners

Versus

- 1. Dr. Yogesh Kumar Chawla Director Post Graduate Institute of Medical Sciences and Research Sector 12, Chandigarh.
- 2. Sh. Budh Dev Secretary, Ministry of Health and Family Welfare, Government of India, Nirman Bhawan, New Delhi.

.....Respondents

Present: Mr. D.R. Bansal, counsel for the petitioners

Mr. Vikram Sharma, proxy counsel for the respondents

Order(Oral)

BY HON'BLE MR. SANJEEV KAUSHIK MEMBER(J)

- 1. Learned counsel for the parties agree that the instant CP has been rendered infructuous as the respondent has passed order dated 19.12.2015 in compliance of the orders of this Court. The same is taken on record.
- 2. Learned counsel for the petitioner submitted that a direction be issued to the respondents to comply with the order within such time-frame as this Court deems fit.
- 3. We have given careful consideration to the entire matter and we are of the view that the present CP deserves to be disposed of as satisfied. There is no need to issue any direction to the respondents, as prayed by the petitioner, as the respondent being the employer shall

expeditiously implement the order and grant the benefits, as claimed in the O.A.

4. The CP stands disposed of as satisfied. Notice issued to the respondents stands discharged.

(UDAY KUMAR VARMA) MEMBER (A)

PLACE: Chandigarh Dated: 03.03.2016

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(SANJEEV KAUSHIK) MEMBER (J)

